## **SUPREME COURT OF INDIA**

Re: Proposal for transfer of Mr. Justice Prakash Padia, Judge, High Court of Judicature at Allahabad.

On 3 August 2023, the Collegium proposed the transfer of Mr Justice Prakash Padia, Judge, High Court of Judicature at Allahabad, to the High Court of Jharkhand, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted the Judges of the Supreme Court who, being conversant with the affairs of the High Court of Judicature at Allahabad, are in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court of Judicature at Allahabad and the High Court of Jharkhand.

By a representation dated 8 August 2023, Mr Justice Prakash Padia has requested a reconsideration of the proposal for his transfer. In the alternative, he has sought transfer to the High Court of Madhya Pradesh, High Court of Judicature at Patna or the High Court of Uttarakhand.

We have considered the requests made by Mr Justice Prakash Padia. The Collegium does not find any merit in the requests made by him. The Collegium, therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer him to the High Court of Jharkhand.

